

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-75/1998/6422/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita,  
Principal Judge, Family Court No. 1,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>12</sup>19 July, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. FCG.11/22/186/23 Dated 13.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.07.2023**, has been granted. The Counsellor, Family Court No.1, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-75/1998/6423/A, dated** , 19-07-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**